

**Annexure-5**

**Name of the corporate debtor: Servalakshmi Paper Limited; Date of commencement of liquidation: 24-04-2018  
Modified List of stakeholders as on: 09.02.2026**

**List of operational creditors (Government Dues)**

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or	Whether lien/ attachment removal						% share in total amount of claims admitted
1.	Sales Tax . The Assistant Commissioner (ST)	State Government		28.05.2018	3,71,34,801.00	3,71,34,801.00	Unsecured	NA	NA	0.4973	NA	NA	0.00	0.00	
2.	Income Tax Department TD S ward-2 CBE	Central Government		30.05.2018	60,26,884.00	60,26,884.00	Unsecured	NA	NA	0.0807	NA	NA	0.00	0.00	
3.	The Regional PF Commissioner Tirunelveli	Central Government		31.05.2018	12,76,238.00	12,76,238.00	Unsecured	NA	NA	0.0171	NA	NA	0.00	0.00	
4.	The Director of Electricity Tax and Chief Electrical Inspector to Government	State Government		01.06.2018	7,54,62,746.00	7,54,62,746.00	Unsecured	NA	NA	1.0105	NA	NA	0.00	0.00	